

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*[Hearing Through VC Mode]*

**ITEM No.11**  
**C.P.No. 92/BB/2023**

**IN THE MATTER OF:**

M/s. Triveni Energy Solutions Ltd.

... Petitioner

**Order under Section 66 of Companies Act, 2013**

**Order delivered on: 18.07.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. DR. VELAMUR G VENKATA CHALAPATHY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Nandish Patel

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. Pursuant to order dated 29.02.2024 and 08.02.2024, the ROC has filed Additional Affidavit vide Dy.No.1604 dated 12.03.2024. The same is taken on record.
3. List the case before Regular Bench on **07.08.2024**.

-Sd-

**DR. V G VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**K. BISWAL**  
**MEMBER (JUDICIAL)**